

1	2	3	4	5	6
8	Barpeta	172149	91378	7222	105
9	Cachar	12781	90118	0	3991
10	Darrang	93242	107778	4874	771
11	Hailakandi	37772	89186	0	40
12	Marigaon	80058	56353	158	1110
13	Nalbari	51105	70000	270	1347
14	Baska	NA	23871	NA	85
15	Chirang	NA	109225	NA	0
16	Dhubri	NA	49813	NA	2
17	Dibrugarh	NA	28559	NA	0
18	Golaghat	NA	48285	NA	120
19	Jorhat	NA	57302	NA	16
20	Kamrup	NA	96098	NA	0
21	Kamrup (Metro)	NA	6180	NA	2
22	Karimganj	NA	18608	NA	2
23	Nagaon	NA	84675	NA	0
24	Sivasagar	NA	29090	NA	253
25	Sonitpur	NA	68520	NA	70
26	Tinsukia	NA	15552	NA	207
27	Udalguri	NA	42483	NA	0
TOTAL :		1402888	1877393	239473	176778

NA implies not applicable as NREGA was extended to these districts from 1.4.2008.

#### Black-marketing of food grain under SGRY

2706. SHRI KUMAR DEEPAK DAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that there were number of cases of selling of thousands of quintals of foodgrains in black market which was released under Sampoorna Grameen Rozgar Yojana (SGRY) was registered in various districts of Assam for the years 2002-03, 2003-04 and 2004-05;

(b) if so, the details thereof; and

(c) the details of the guilty booked, so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Yes, Sir.

(b) and (c) Certain cases were reported in 4 districts of Assam. The details of cases and action taken against guilty officials are as below:-

1. Morigaon District: Two cases at Mayang Development Block and Laharighat Development Block during 2003-04 and 2004-05. FIR was lodged against the concerned Junior Engineer Shri Dilip Hazarika and Kumud Deka of Mayang Development Block. Both the Junior Engineers were placed under suspension and finally reinstated after completion of departmental proceedings. Shri Gojen Bora, Extension Officer (Industry) in-charge food grain in Laharighat Development Block, was arrested and released on bail. The CAG audit para was also dropped.
2. Barpeta District: One case during 2002-03 was registered at Bhawanipur Police Station against Shri Ranjit Kalita, in-charge Block Development Officer, Barpeta Development Block who stored SGRY foodgrains (rice) in unauthorized godown. The in-charge B.D.O. was arrested and suspended and departmental proceeding is going on. The rice was then shifted to Block godown and distributed to SGRY labourers.
3. Dhubri District: One case was registered during 2004-05 against Mahamaya Development Block. One truck loaded of foodgrains (Rice) under SGRY was seized and a case was registered under Gauripur Police Station against Shri Nazrul Islam, Junior Engineer and Shri Radhika Ranjan Seal, the then Block Development Officer of Mahamaya Development Block. Both the erring officials were placed under suspension and departmental proceedings are continuing.
4. Kamrup District: One case was registered in Palashbari Police Station on 12.8.2004 against Shri Dhruvajyoti Nath, Junior Engineer of Chayani Barduar Development Block and Suren Das, Extension Officer (P) in-charge Block Development Officer, Chayani Barduar Development Block as 58 quintals of rice was allegedly sold. On enquiry from DRDA and Deputy Commissioner both the erring officials were arrested and suspended and departmental proceedings are continuing.

**Per kilometre cost of laying of road**

†2707. SHRI RAVI SHANKAR PRASAD:

SHRI SHIVANAND TIWARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that roads are constructed in rural areas through National Rural Road Development Agency;

(b) if so, the details thereof;

(c) the length of roads laid in rural areas from 2004 to 2008, year-wise and the number of hamlets connected by roads as a result thereof; and

(d) the per kilometre cost of laying under road the projects implemented from 2004 to 2008?

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†Original notice of the question was received in Hindi.